

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. M.P. No. 67 of 2021**

Sandeep Kumar @ Sandeep Sahu @ Sandeep Saw ... **Petitioner**  
-Versus-

The State of Jharkhand ... **Opposite Party**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mrs. Ritu Kumar, Advocate

For the Opposite Party-State : Mr. Prabhu Dayal Agrawal, A.P.P.

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05/05.04.2021. Heard Mrs. Ritu Kumar, learned counsel for the petitioner and Mr. Prabhu Dayal Agrawal, learned A.P.P. appearing for the opposite party-State.

This criminal miscellaneous petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

The defect pointed out by the office is ignored for the time being.

Let this matter appear for 'Fresh Filing'.

**(Sanjay Kumar Dwivedi, J.)**

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